

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF PALCHAN BHANG POWER PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PALCHAN BHANG POWER PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/02/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Himachal Pradesh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40104HP2011PTC031579
5.	Address of the registered office and principal office (if any) of corporate debtor	Room No 18, Hotel Rohtang View Vishishat, Manali, Himachal Pradesh, India, 175131
6.	Insolvency commencement date in respect of corporate debtor	05.08.2025
7.	Estimated date of closure of insolvency resolution process	01.02.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vigyan Prakash Arora Reg. No. : IBBI/IPA-001/IP-P01106/2017-2018/11797
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: SCO-808, 1st Floor NAC, Manimajra, Chandigarh – 160101 Email Id: vigyan@vigyanarora.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Plot No. D-190, 3rd Floor, Sector-74, Industrial Area, Phase-8B, SAS Nagar, Mohali-160071, Punjab Email: irp.palchanbhangpower@gmail.com
11.	Last date for submission of claims	19.08.2025 <i>(14 days from the date of receipt of CIRP admission order)</i>
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench (Court-I) has ordered the commencement of a corporate insolvency resolution process of the **Palchan Bhang Power Private Limited** on 05th August, 2025.

The creditors of Palchan Bhang Power Private Limited are hereby called upon to submit their claims with proof on or before 19.08.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA- **Not Applicable**.

Submission of false or misleading proofs of claim shall attract penalties .

Date: 07.08.2025
Place: Mohali

Sd/-
Vigyan Prakash Arora
Interim Resolution Professional
IBBI/IPA-001/IP-P01106/2017-2018/11797
For Palchan Bhang Power Private Limited
Email: irp.palchanbhangpower@gmail.com
Address: Plot No. D-190, 3rd Floor, Sector-74,
Phase-8B, SAS Nagar, Mohali - 160071, Punjab

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Sd/-

Vigyan Prakash Arora

Interim Resolution Professional

IBBI/IPA-001/IP-P01106/2017-2018/11797

For Palchan Bhang Power Private Limited

Email: irp.palchanbhangpower@gmail.com

Address: Plot No. D-190, 3rd Floor, Sector-74,
Phase-8B, SAS Nagar, Mohali - 160071, Punjab

Date: 07.08.2025

Place: Mohali

SMFG INDIA CREDIT COMPANY LIMITED
 Corporate Office: 10th Floor, Office No. 101, 102 & 103, 2 North Avenue, Maker Maxity, Bandra Kuria Complex, Bandra (E), Mumbai - 400051.

PUBLIC NOTICE

Notice is hereby given to the public at large that deceased co-borrower namely **LATE KRISHAN LAL** along with other Borrowers namely **RAM LAL & GURVINDER KAUR**, had availed financial assistance of **Rs. 19,25,000/- (Rupees Nineteen Lakhs Twenty-Five Thousand Only)** from **SMFG India Credit Company Limited ("Secured Creditor")** against immovable property bearing **OWNER OF THE PROPERTY - SMT. GURVINDER KAUR W/D SH. RAM LAL. PROPERTY DESCRIPTION - HOUSE NO. 848 - KHEED, WARD NO. 9, DERA BASSI, TEHSIL DERA BASSI, DISTRICT SAS NAGAR, MOALI, (PUNJAB), OWNER OF HOUSE NO. 848 - D, WARD NO. -9, DERA DHASSI, TEHSIL DERA BASSI, DISTRICT SAS NAGAR, MOHALI, (PUNJAB). TOTAL AREA IS 70 IT IS A SQUARE YARDS, ITS BOUNDRIES ARE : EAST: HOUSE OF GURMINDER SINGH AND SH. PARMINDER SINGH, WEST: STREET, NORTH: HOUSE OF SH. SOM NATH, SOUTH: HOUSE OF SH. NARATA RAM** ("Secured Asset"). That, consequent to the defaults in repayment, the said loan account has been declared NPA and the SARFAESI proceedings will be initiated against the said Secured Asset. Meanwhile, the unfortunate demise of said Co-Borrower namely **LATE KRISHAN LAL** has come to the knowledge of Secured Creditor and despite several efforts of Secured Creditor, it has not been able to trace the identities of legal heirs of the said deceased Borrower.

Therefore by way of the present public notice, the legal heirs of the deceased co-borrower namely **LATE KRISHAN LAL** are hereby requested to intimate to the undersigned in writing about their identities with all necessary and supporting documents within 7 days from the date of publication hereof, failing which it shall be presumed that there are no legal heirs of the deceased borrower, whereupon Secured Creditor shall be at liberty to initiate proceedings in accordance with law including under the provisions of the SARFAESI Act, 2002 read with Security Interest (Enforcement) Rules, 2002 and enforce its security interest against the said Secured Asset which shall include taking possession of the said Secured Asset and thereafter effecting sale of the same to recover its outstanding dues. **Authorized officer Harmani Singh & Mob: + 919675532020.**

Place: Punjab
 Date: 07.08.2025

SD/-, Authorised Officer.
 SMFG India Credit Company Limited

Piccadilly Agro Industries Limited
 CIN: L01115HR1994PLC032244
 Regd. Office: Village Bhadson Umri- Indri Road, Tehsil Indri, Distt. Karnal, Haryana- 132117
 Email ID: piccadilyagro34@rediffmail.com

NOTICE is hereby given that following share certificates issued by the Company are stated to be lost/misplaced and the registered holders thereof have applied to the Company for issue of Duplicate share certificates:

Folio No.	Name of the Shareholder	Share Certificate No.	Distinctive Numbers		No. of Shares
			From	To	
006583	Dharmendra Perwal	00092845-850	019177721	019178320	600
		00158811	049737941	049739140	1200

The public is hereby warned against purchasing or dealing in any way with the above share certificates. Any person(s) who has/have any claim(s) with the Company in respect of the said share certificates should lodge such claims at its registered office at the address given above within 15 days of the publication of this notice after which no claim will be entertained and the Company will proceed with issuance of duplicate share certificates.

For Piccadilly Agro Industries Limited
 SD/-
 Company Secretary

Place: Chandigarh
 Date: 06.08.2025

**FORM A
 PUBLIC ANNOUNCEMENT**
 [Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF APCOS NATURALS PRIVATE LIMITED

1. Name of Corporate Person	APCOS NATURALS PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	19th November, 2018
3. Authority Under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Chandigarh,
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999PB2018PTC048652
5. Address of the Registered Office and Principal Office (if any) of the Corporate Person	Plot No-202 PH-IX S.A.S Nagar, Mohali, Punjab, India, 160062
6. Liquidation Commencement Date of the Corporate Person	4th August, 2025
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagardas X Road, Gundavali, Andheri East, Mumbai - 400069 dilipjagad@hotmail.com, +91-9821142587 IBB/PA-001/IP-P00233/2017-2018/10462 Email for Correspondence: apcosvllq@yahoo.com
8. Last Date for Submission of Claims	3rd September, 2025

Notice is hereby given that the Apcos Naturals Private Limited has commenced voluntary liquidation on 4th August, 2025. The stakeholders of Apcos Naturals Private Limited are hereby called upon to submit a proof of their claims, on or before 3rd September, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

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Name and Signature of the Liquidator:
 SD/-
Dilipkumar Natvarlal Jagad

Date: 6th August, 2025
 Place: Mumbai

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7. Estimated date of closure of insolvency resolution process	01.02.2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Vigyan Prakash Arora Reg. No. : IBB/PA-001/IP-P01106/2017-2018/11797
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: SCO-808, 1st Floor NAC, Manimajra, Chandigarh- 160101 Email Id: vigyan@vigyanarora.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Plot No. D-190, 3rd Floor, Sector-74, Industrial Area, Phase-8B, SAS Nagar, Mohali-160071, Punjab Email: irp.palchanbhangpower@gmail.com
11. Last date for submission of claims	19.08.2025 (14 days from the date of receipt of CIRP admission order)
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14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads Not applicable

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SD/-
Vigyan Prakash Arora
 Interim Resolution Professional
 IBB/PA-001/IP-P01106/2017-2018/11797
 For Palchan Bhang Power Private Limited
 Email: irp.palchanbhangpower@gmail.com
 Address: Plot No. D-190, 3rd Floor, Sector-74, Phase-8B, SAS Nagar, Mohali - 160071, Punjab

Date: 07.08.2025
 Place: Mohali

प्रपत्र ए सार्वजनिक घोषणा

(इन्सोल्वेंसी एंड बैंकरप्सी बोर्ड ऑफ इंडिया (इन्सोल्वेंसी रेजोल्यूशन प्रोसेस फॉर कार्पोरेट पर्सन्स) विनियमन, 2016 के विनियम 6 के तहत)

पलचन (PALCHAN) भांग पावर प्राइवेट लिमिटेड के क्रेडिटर्स के ध्यानार्थ हेतु:-

सम्बद्ध विवरण

1.	कार्पोरेट डेब्टर का नाम	पलचन भांग पावर प्राइवेट लिमिटेड
2.	कार्पोरेट डेब्टर के समावेशन की तिथि	22/02/2011
3.	प्राधिकरण जिस के तहत कार्पोरेट डेब्टर समावेशित/पंजीकृत है	आरओसी हिमाचल प्रदेश
4.	कार्पोरेट डेब्टर की कार्पोरेट पहचान संख्या /लिमिटेड लायबिल्टी आईडेंटिफिकेशन नम्बर	U40104HP2011PTC031579
5.	कार्पोरेट डेब्टर के पंजीकृत कार्यालय एवं प्रिंसीपल कार्यालय (यदि है) का पता	कमरा नं. 18, होटल, रोहतांग व्यू विशिष्ट मनाली, हिमाचल प्रदेश, भारत 175131
6.	कार्पोरेट डेब्टर के सम्बंध में इन्सोल्वेंसी शुरू होने की तिथि	05.08.2025
7.	इन्सोल्वेंसी रेजोल्यूशन प्रक्रिया के बन्द होने की अनुमानित तिथि	01.02.2026
8.	अंतरिम रेजोल्यूशन प्रोफेशनल के तौर पर कार्य कर रहे इंसोल्वेंसी प्रोफेशनल का नाम एवं पंजीकरण संख्या	विज्ञान प्रकाश अरोड़ा रजि.नं. IBBI/IPA-001/IP-P01106/2017-2018/11797
9.	अंतरिम रेजोल्यूशन प्रोफेशनल का पता एवं ई-मेल, बोर्ड के साथ पंजीकृत किये गये अनुसार	पता- एससीओ-808, प्रथम तल, एनएसी मनीमाजरा, चंडीगढ़-160101, Email Id: vigyan@vigyanarora.com
10.	अंतरिम रेजोल्यूशन प्रोफेशनल के साथ पत्राचार के लिये प्रयोग किया जाने वाला पता एवं ईमेल	प्लॉट नं. डी-190, 3रा तल, सेक्टर-74, औद्योगिक क्षेत्र, फेज-8बी, एसएस नगर, मोहाली-160071, पंजाब Email: irp.palchanbhangpower@gmail.com
11.	दावों को जमा करने हेतु अंतिम तिथि	19.08.2025 (सीआईआरपी एडमिशन ऑर्डर की प्राप्ति की तिथि से 14 दिन)
12.	क्रेडिटर्स की श्रेणियां, यदि हैं, अंतरिम रेजोल्यूशन प्रोफेशनल द्वारा सुनिश्चित, धारा 21 की उप-धारा(6ए) के क्लॉज (बी)के तहत	लागू नहीं
13.	एक श्रेणी में क्रेडिटर्स के प्राधिकृत प्रतिनिधि के तौर पर कार्य करने हेतु निश्चित, इंसोल्वेंसी प्रोफेशनल के नाम, (प्रत्येक श्रेणी हेतु तीन नाम)	लागू नहीं
14.	(ए) संबंधित प्रपत्र (बी) प्राधिकृत प्रतिनिधि के विवरण उपलब्ध हैं :-	https://ibbi.gov.in/en/home/downloads लागू नहीं

एतद्वारा सूचना दी जाती है कि नैशनल कम्पनी लॉ ट्रिब्यूनल चंडीगढ़, बैंच (कोर्ट-1) 05 अगस्त, 2025 को पलचन भांग पावर प्राइवेट लिमिटेड के कार्पोरेट इन्सोल्वेंसी रेजोल्यूशन प्रोसेस को शुरू करने का आदेश दिया। क्रेडिटर्स को एतद्वारा प्रविष्टि सं. 10 के प्रति निर्दिष्ट पते पर अंतरिम रेजोल्यूशन प्रोफेशनल के पास 19.08.2025 को या पहले अपने दावों को जमा करने का आह्वान किया गया है।

वित्तीय क्रेडिटर्स केवल इलेक्ट्रॉनिक साधनों द्वारा ही प्रमाण सहित अपने दावों को जमा कराएंगे। अन्य सभी क्रेडिटर्स व्यक्तिगत तौर पर, डाक द्वारा या इलेक्ट्रॉनिक साधनों के माध्यम से प्रमाण सहित दावों को जमा कर सकते हैं।

वित्तीय क्रेडिटर्स जो प्रविष्टि सं. 12 के प्रति सूचीबद्ध अनुसार एक श्रेणी से संबंधित हैं उन्हें प्रपत्र सीए में श्रेणी (एनए) के बतौर प्राधिकृत प्रतिनिधि कार्य करने हेतु प्रविष्टि सं. 13 के प्रति सूचीबद्ध तीन इंसोल्वेंसी प्रोफेशनलों में से प्राधिकृत प्रतिनिधि का अपना विकल्प निर्दिष्ट करना होगा- लागू नहीं

दावों के गलत या गुमराह करने वाले प्रमाणों को जमा करने से जुर्माना लगाया जाएगा।

हस्ता/-

विज्ञान प्रकाश अरोड़ा

अंतरिम रेजोल्यूशन प्रोफेशनल

IBBI/IPA-001/IP-P01106/2017-2018/11797

कृते पलचन भांग पावर प्राइवेट लिमिटेड

ईमेल- irp.palchanbhangpower@gmail.com

पता- प्लॉट नं. डी-190, 3रा तल, सेक्टर-74,

फेज-8बी, एसएस नगर, मोहाली-160071, पंजाब

तिथि : 07.08.2025

स्थान : मोहाली



e-NIB No. - 20/2025-26

On behalf of The Governor of Rajasthan, e-tender is invited from interested bidders for the work(s) for **Item No. 01** 'Renovation of Distributaries and Minors of Harish Chandra Sagar Project Tehsil Khanpur District Kota' for Completion period of **24 Months** (including rainy season) (Estimated Cost Rs. 2884.37 Lac) and **Item No. 02** 'Construction of diversion channel for flood remedial in region of GP Vinod Khurd, Tehsil Sangod, District Kota' for Completion period of **15 Months** (including rainy season) (Estimated Cost Rs. 1382.13 Lac), **Item No. 3** 'Repair and renovation work of Kishanpura Irrigation Lift Scheme PS and Tehsil Ladpura District Kota' for Completion period of **18 Months** (including rainy season) (Estimated Cost Rs. 703.41 Lac) from 29.07.2025 (9.30 Hr) to 18.08.2025 till 18:00 Hr other particulars, terms & conditions may be seen on the procurement portal <https://eproc.rajasthan.gov.in> & <https://sppp.rajasthan.nic.in>, www.dipr.rajasthan.gov.in & www.water.rajasthan.gov.in.

NIB-WRD2526A0313
UBN NO- 1-WRD2526WLOB00817
2-WRD2526WLOB00818
3-WRD2526WLOB00819

Chief Engineer,
Water Resources Zone, Kota

DIPR/C/10927/2025

DIRECTORATE OF PUNJAB STATE LOTTERIES
Draw Time: 06:00 PM ONWARDS DATE: 06/08/2025
RESULT OF PUNJAB STATE DEAR 50 BUSTER WEDNESDAY WEEKLY LOTTERY

MKP Rs. 50/- Per Ticket

1st Prize Amount (1) Rs. 25 Lakhs (On 5 digits with 7) (Seller Prize Amount Rs. 1 Lakh - Sub Stockist Prize Amount Rs. 25 Thousand, Total Prize Amount Rs. 26.25 Lakhs)

2nd Prize Amount (50) Rs. 9,000/- (On 5 digits) (Seller Prize Amount Rs. 1000/-, Sub Stockist Prize Amount Rs. 100/-, Total Prize Amount Rs.10,100/-) each
00473 09347 15311 38072 49220 59453 63689 78913 81114 86093

3rd Prize Amount (250) Rs. 5,000/- (On Last 4 digits) (Seller Prize Amount Rs. 500/-, Sub Stockist Prize Amount Rs. 100/-, Total Prize Amount Rs. 5,600/-) each
1146 1399 1710 08 4549 5296

4th Prize Amount (500) Rs. 2,000/- (On last 4 digits) (Seller Prize Amount Rs. 200/-, Sub Stockist Prize Amount Rs. 50/-, Total Prize Amount Rs. 2,500/-) each
0708 1043 2292 4239 4666 4853 4954 5091 6408 8324

5th Prize Amount (500) Rs. 1000/- (On last 4 digits) (Seller Prize Amount Rs. 100/-, Sub Stockist Prize Amount Rs. 50/-, Total Prize Amount Rs. 1,500/-) each
0094 1303 2206 5017 5547 5761 6853 8994 9331 9486

6th Prize Amount (500) Rs. 500/- (On last 4 digits) (Seller Prize Amount Rs. 50/-, Sub Stockist Prize Amount Rs. 20/-, Total Prize Amount Rs. 70/-) each
0851 1321 2134 3353 3974 5006 6097 8059 8276 9890

7th Prize Amount (40,000) Rs. 100/- (On last 4 digits) (Seller Prize Amount Rs. 20/-, Sub Stockist Prize Amount Rs. 5/-, Total Prize Amount Rs. 25/-) each
0005 0022 0028 0026 0054 0068 0133 0170 0223 0224

Table with 10 columns of numbers for various prize amounts. Includes 8th Prize Amount (40,000) Rs. 100/- (On last 4 digits) and 9th Prize Amount (40,000) Rs. 50/- (On last 4 digits).

Issued by DIRECTORATE OF PUNJAB STATE LOTTERIES
Kindly check the final result with Official Gazette Notification

भारतीय स्टेट बैंक (एसबीआई) में लिपिक स्वर्ग में कनिष्ठ सहयोगी (ग्राहक सहायता और विक्रय) की भर्ती

भारतीय स्टेट बैंक में नियमित आधार पर कनिष्ठ सहयोगी (ग्राहक सहायता और विक्रय) के पद पर नियुक्ति के लिए पात्र भारतीय नागरिकों से आवेदन आमंत्रित किए जाते हैं।

रिक्तियों की संख्या: **नियमित: 5180 + बैकलॉग: 403**

पात्रता मानदंड (आयु, शैक्षणिक योग्यता, आदि), आवश्यक शुल्क, ऑनलाइन आवेदन करने एवं ऑनलाइन शुल्क भुगतान के लिए बैंक की वेबसाइट https://bank.sbi/web/careers/current_openings पर विज्ञापन क्र. CRPD/CR/2025-26/06 के अंतर्गत लिंक उपलब्ध हैं। प्रत्याशियों को परामर्श दिया जाता है कि वे विस्तृत विज्ञापन देखें और आवेदन करने एवं शुल्क भुगतान करने से पहले अपने पात्रता मानदंडों और अन्य विवरणों को सुनिश्चित करें।

ऑनलाइन पंजीकरण और शुल्क के भुगतान की तिथि: 06.08.2025 से 26.08.2025 तक.

अधिक जानकारी के लिए "CONTACT US" → "Post Your Query" लिंक के माध्यम से हमें लिखें, जो ऊपर उल्लिखित बैंक की आधिकारिक वेबसाइट https://bank.sbi/web/careers/current_openings पर उपलब्ध है।

स्थान: मुंबई
दिनांक: 06.08.2025

महाप्रबंधक (आरपी एंड पीएम)

प्रश्न ए सार्वजनिक घोषणा

(इसोलोवर्स ईंड बैकर्ससी बोर्ड ऑफ इंडिया (इसोलोवर्स रीजोल्यूशन प्रोसेस फॉर कॉर्पोरेट फंसर्स) विनियमन, 2016 के विनियम 1 के तहत)

पलचन (PALCHAN) भांग पावर प्राइवेट लिमिटेड के क्रेडिटर्स के ध्यानार्थ हेतु-

Table with 2 columns: क्र. (Sl. No.) and विवरण (Description). Contains 14 numbered items regarding creditor claims and company information.

एतद्वारा सूचना दी जाती है कि नेशनल कम्युनिटी लॉ ट्यूब्युलन चंडीगढ़ बैंक (कोर्ट-1) 05 अगस्त, 2025 को पलचन भांग पावर प्राइवेट लिमिटेड के क्रेडिटर्स को सूचना देकर इन्हें सूचित करने का आदेश दिया। क्रेडिटर्स को एतद्वारा प्रविष्टि से 10 के प्रति निर्दिष्ट वेब पर अंतिम रीजोल्यूशन प्रोसेस करने के पास 19.08.2025 को या पहले अपने दावों को जमा करने का आह्वान किया गया है।

वितीय क्रेडिटर्स केवल इलेक्ट्रॉनिक माध्यमों द्वारा ही प्रमाण सहित अपने दावों को जमा करवाएँ। अन्य सभी क्रेडिटर्स व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यमों के माध्यम से प्रमाण सहित दावों को जमा कर सकते हैं।

वितीय क्रेडिटर्स जो प्रविष्टि से 12 के प्रति सूचीबद्ध सूचनाएँ एक श्रेणी से संबंधित हैं उन्हें प्रश्न सीएम में श्रेणी (एनए) के बतौर प्राधिकृत प्रतिनिधि कार्य करने हेतु प्रविष्टि से 13 के प्रति सूचीबद्ध तैयार इंग्लिश में प्रोफेशनलों में से प्राधिकृत प्रतिनिधि का अपना विकल्प निर्दिष्ट करना होगा- लागू नहीं

दिनांक : 07.08.2025
स्थान : मोहाली

हस्ता-
अंतिम रीजोल्यूशन प्रोफेशनल
विज्ञान प्रकाश अरोड़ा
IBBI/IPA-001/IP-P01106/2017-2018/11797
कृते पलचन भांग पावर प्राइवेट लिमिटेड
ईमेल- irp.palchanbangpower@gmail.com
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फेज-8बी, एएसएस नगर, मोहाली-160071, पंजाब

Amara Usala 07.08.2025